

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:372
ANSWERED ON:08.04.2003
FREEDOM FIGHTERS PENSION
PUTTASWAMY GOWDA;SHRINIWAS DADASAHEB PATIL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of applications received from Goa and Kerala Swatantrata Sainiks under the Swatantrata Sainik Samman Pension Scheme as on date;
- (b) the number of cases sanctioned out of these;
- (c) whether it is a fact that a number of cases are pending for a long time with the Union Government due to which Swatantrata Sainiks are facing hardships; and
- (d) if so, the steps taken by the Government in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a)&(b): The number of applications received and pensions sanctioned upto 31.3.2003 to the Swatantrata Sainiks from Goa and Kerala is as under:

Name of State Number of applications received Number of pensions sanctioned

Goa	4,526	911
Kerala	53,646	2,989

(c): No case complete in all respects eligible for Swatantrata Sainik Samman Pension duly verified and recommended by State Governments of Goa and Kerala is pending with the Union Government.

(d): Does not arise.